

RESUME OF WORK DONE BY LOK SABHA

**SEVENTEENTH LOK SABHA
THIRD SESSION, 2020**

LOK SABHA SECRETARIAT, NEW DELHI

June, 2020/Jyaishtha, 1942 (Saka)

RESUMÉ OF WORK
DONE BY LOK SABHA

SEVENTEENTH LOK SABHA—THIRD SESSION
(31 January, 2020 to 23 March, 2020)



LOK SABHA SECRETARIAT
NEW DELHI
June, 2020/Jyaishtha, 1942 (Saka)

T.O. No. 4/17LS Vol. III

© 2020 BY LOK SABHA SECRETARIAT

Published under Rule 382 of the Rules of Procedure and Conduct of Business in Lok Sabha (Sixteenth Edition) and Printed by the Manager, Government of India Press, Minto Road, New Delhi.

CONTENTS

	PAGE(S)
PREFACE	(v)
1. DURATION OF SESSION	1
2. BILLS	
(i) Government Bills	2
(ii) Bills referred to the Standing Committees and presentation/ laying of reports thereon	6
(iii) Private Members' Bills	9
3. CANCELLATION OF SITTINGS	11
4. COMMITTEES	
(i) Financial Committees	12
(ii) Standing Committees	13
(iii) Committees other than Financial and Standing Committees	15
5. FINANCIAL BUSINESS	19
(i) Union Budget	19
(ii) Jammu and Kashmir/Ladakh Budget	22
6. OATH/AFFIRMATION	23
7. VACATION OF SEATS IN LOK SABHA	24
8. MOTION UNDER RULES 191 AND 342	25
9. MOTION UNDER RULE 388 FOR SUSPENSION OF RULES	26
10. SUSPENSION OF MEMBERS FROM THE SERVICE OF THE HOUSE	27
11. OBITUARY AND OTHER REFERENCES	
(i) Obituary References	28
(ii) Congratulatory References/References on Landmark Occasions	30
(iii) Reference regarding Tragic incidents	31
12. PANEL OF CHAIRPERSONS	32

(ii)

	PAGE(S)
13. PAPERS LAID ON THE TABLE	33
14. PRESIDENT'S ADDRESS	34
15. PRIVILEGES MATTERS RAISED BY MEMBERS IN THE HOUSE	35
16. QUESTIONS	
(i) Starred Questions	36
(ii) Unstarred Questions	36
(iii) Answers Laid on the Table	36
(iv) Short Notice Questions	36
(v) Half-an-Hour Discussion	36
(vi) Statement(s) made by Ministers correcting the replies already given	36
17. RESOLUTIONS	37
(i) Statutory Resolutions	37
(ii) Private Members' Resolutions	38
18. SHORT DURATION DISCUSSIONS UNDER RULE 193	41
19. SPEAKER/DEPUTY SPEAKER/CHAIRPERSON— Announcements/Observations/Rulings	43
20. STATEMENTS	
(i) Statements made/laid by Ministers under Rule 372 during Third Session of Seventeenth Lok Sabha	45
(ii) Statement made/laid by Ministers under Direction 73 A of Directions by the Speaker during Third Session of the Seventeenth Lok Sabha	46
(iii) Statements made/laid by Ministers regarding correcting the replies to Questions during Third Session of Seventeenth Lok Sabha	49
(iv) Statements made/laid by Ministers of Parliamentary Affairs regarding Government Business during Third Session of Seventeenth Lok Sabha	50

(iii)

	PAGE(S)
(v) Matters under Rule 377—Position regarding receipt of replies from Ministries during Seventeenth Lok Sabha (as on 30.06.2020)	51
(vi) Statements Showing the time lost owing to interruptions and adjournment of the House during Third Session of Seventeenth Lok Sabha	52
(vii) Statements indicating Matters of Urgent Public Importance raised (i) after Question Hour, and (ii) before the adjournment of the House for the day during Third Session of Seventeenth Lok Sabha	54
21. STATEMENT SHOWING ACTUAL TIME SPENT IN THE CHAIR BY HS, MEMBERS OF PANEL OF CHAIRPERSONS FROM	55
22. STATEMENT SHOWING DATE AND TIME OF RINGING OF QUORUM BELL—THE ANALYSIS THEREOF DURING THE THIRD SESSION OF SEVENTEENTH LOK SABHA	62
23. STATEMENT REGARDING WALKOUT STAGED BY MEMBERS DURING THE THIRD SESSION OF SEVENTEENTH LOK SABHA	64
24. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS TRANSACTED DURING THE THIRD SESSION OF SEVENTEENTH LOK SABHA	65

PREFACE

This Publication contains a brief resume of work done in the Seventeenth Lok Sabha during the Third Session *i.e.* from the 31 January, 2020 to 23 March, 2020.

NEW DELHI;
June, 2020

Jyaishta, 1942 (Saka)

SNEHLATA SHRIVASTAVA
Secretary-General

1. DURATION OF SESSION
(3rd Session of 17th Lok Sabha)

1. Date of Commencement	:	§31 January, 2020
2. Date of Adjournment (<i>sine die</i>)	:	*23 March, 2020
3. Date of prorogation	:	29 March, 2020
4. Total number of days of Session	:	53
5. Number of Actual days of Sittings	:	23
6. Number of hours of sitting	:	110 hours 15 minutes

§The first sitting commenced with the playing of National Anthem.

*In order to enable the Standing Committee to consider the Demands for Grants, the House was adjourned on 11.2.2020 to meet again on 2.3.2020.

The session was adjourned *sine die* on 23.3.2020 instead of 3.4.2020 (fixed as per the earlier schedule) due to outbreak of Covid-19 pandemic. Consequently, sitting fixed for subsequent days i.e. 24, 25, 26, 27, 30 and 31 March, 2020 and 1 and 3 April, 2020 stood cancelled.

The sitting ended with the playing of National Song.

2. BILLS
(i) Government Bills

Sl. No.	Title of the Bill	Date of Introduction	Date of laying on the Table (in case of Bill passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time Taken		No. of amendments Tabled	No. of amendments carried	Progress/ remarks
					H.	M.			
1	2	3	4	5	6	7	8	9	
1.	The Finance Bill, 2020	1.2.2020	—	23.3.2020 (Consideration and passing)	0	29	72	58	Passed, as amended
2.	The Aircraft (Amendment) Bill, 2020	4.2.2020	—	17.3.2020 (Consideration and passing)	3	06	31	Nil	Passed
3.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2019, <i>as passed by Rajya Sabha</i>	—	31.1.2020	11.2.2020 (Consideration and passing)	1	22	2	2	Passed, as amended
4.	**\$The Direct Tax Vivad se Vishwas Bill, 2020	5.2.2020	—	2.3.2020 3.3.2020 4.3.2020 (Consideration and passing)	0	13			
					0	30	29	12	Passed, as amended
5.	**The Institute of Teaching and Research in Ayurveda Bill, 2020	10.02.2020	—	19.3.2020 (Consideration and passing)	0 3	07 22	17	Nil	Passed

6.	The Medical Termination of Pregnancy (Amendment) Bill, 2020	2.3.2020	—	17.3.2020 (Consideration and passing)	2	14	25	Nil	Passed
7.	*The Mineral Laws (Amendment) Bill, 2020	2.3.2020	—	5.3.2020 6.3.2020 (Consideration and passing)	0	09	5	Nil	Passed
8.	§The Banking Regulation (Amendment) Bill, 2020	3.3.2020	—	—	—	—	—	—	Pending
9.	The Indian Institutes of Information Technology Laws (Amendment) Bill, 2020	4.3.2020	—	20.3.2020 (Consideration and passing)	2	24	9	Nil	Passed
10.	The Insolvency and Bankruptcy Code (Second Amendment) Bill, 2019	12.12.2019 (Earlier Session)	—	6.3.2020 (Consideration and passing)	0	09	32	12	Passed, as amended
11.	**The Major Port Authorities Bill, 2020	12.3.2020	—	—	0	14	—	—	Pending
12.	The Appropriation Bill, 2020	16.3.2020	—	16.3.2020 (Introduction, Consideration and passing)	0	04	—	—	Passed
13.	**The Companies (Amendment) Bill, 2020	17.3.2020	—	—	0	17	—	—	Pending

* Motion for consideration of the Bill was discussed along with the Statutory Resolution seeking disapproval of the Mineral Laws (Amendment) Ordinance, 2020 (Ordinance No. 1 of 2020) promulgated by the President on 10.1.2020.

**Bill were opposed at the stage of introduction.

§Bill was introduced after requirements under Directions 19A/19B were waived.

1	2	3	4	5	6	7	8	9	
14.	The Central Sanskrit Universities Bill, 2019, as returned by Rajya Sabha with amendments	11.12.2019 (Earlier session)	18.3.2020 (As returned by Rajya Sabha with amendments)	20.3.2020 (Consideration of amendments made by Rajya Sabha)	0	03	2	2	Amendments agreed to by Lok Sabha
15.	The Appropriation (No. 2) Bill, 2020	18.3.2020	—	18.3.2020 (Introduction, Consideration and passing)	0	02	—	—	Passed
16.	The Jammu and Kashmir Appropriation Bill, 2020	18.3.2020	—	18.3.2020 (Introduction, Consideration and passing)	0	02	—	—	Passed
17.	The Jammu and Kashmir Appropriation (No. 2) Bill, 2020	18.3.2020	—	18.3.2020 (Introduction, Consideration and passing)	0	02	—	—	Passed
18.	The Jammu and Kashmir Appropriation (No. 4) Bill, 2020	18.3.2020	—	18.3.2020 (Introduction, Consideration and passing)	0	02	—	—	Passed
19.	The Jammu and Kashmir Appropriation (No. 3) Bill, 2020	18.3.2020	—	18.3.2020 (Introduction, Consideration and passing)	0	02	—	—	Passed

20.	The National Commission for Indian System of Medicine Bill, 2020, as passed by Rajya Sabha	—	20.3.2020	—	—	—	—	—	Pending
21.	The National Commission for Homoeopathy Bill, 2020, as passed by Rajya Sabha	—	20.3.2020	—	—	—	—	—	Pending
22.	The Rashtriya Raksha University Bill, 2020	23.3.2020	—	—	—	—	—	—	Pending
23.	The National Forensic Sciences University Bill, 2020	23.3.2020	—	—	—	—	—	—	Pending

(ii) Bills Referred to the Standing Committees and Presentation/Laying of Reports thereon

Sl. No.	Title of the Bill	Date of introduction in Lok Sabha/ Rajya Sabha	Referred by Speaker/ Chairman	Name of the Committee/ Date of reference	Date of Presentation/ laying of reports	Remarks
1	2	3	4	5	6	7
1.	The Occupational Safety, Health and Working Conditions Code, 2019	23.7.2019 (L.S.)	Speaker	Labour (9.10.2019)	11.2.2020	Pending in Lok Sabha
2.	The Insolvency and Bankruptcy Code (Second Amendment) Bill, 2019	12.12.2019 (L.S.)	Speaker	Finance (23.12.2019)	4.3.2020	Passed
3.	The Registration of Marriage of Non-Resident Indian Bill, 2019	11.2.2019 (R. S.)	Chairman	External Affairs (4.10.2019)	13.3.2020	Pending in Rajya Sabha
4.	The Cinematograph (Amendment) Bill, 2019	12.2.2019 (R.S.)	Chairman	Information Technology (4.10.2019)	16.3.2020	Pending in Rajya Sabha

9

SUMMARY

1. Bills pending at the end of last Session	9 [#]
2. Bills introduced	18
3. Bills opposed at introduction stage	4
4. Bills passed by Rajya Sabha and laid on the Table	3 [#]
5. Bills passed by Rajya Sabha and laid on the Table— returned by Lok Sabha with amendments	1
6. Bills passed by Rajya Sabha and laid on the Table during earlier Session—returned by Lok Sabha with amendments	Nil
7. Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha	1
8. Bills passed	15
9. Bills in respect of which amendments made by Rajya Sabha were agreed to by Lok Sabha	1
10. Bills in respect of which amendments made by Rajya Sabha were not agreed to by Lok Sabha	Nil
11. Bills negatived	Nil
12. Bills withdrawn	Nil
13. Bills—debate concluded but further motions not taken up	Nil
14. Motions for adjournment of debate on the Bills adopted	Nil
15. Bills referred to Select Committee	Nil
16. Bills referred to Joint Committee	Nil
17. Bills reported by Select Committee	Nil
18. Bills reported by Joint Committee	Nil

[#] Including one Bill passed by Rajya Sabha during the Second Session and laid on the Table of Lok Sabha during the Third Session of Seventeenth Lok Sabha.

19. Bills originated in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence were adopted by Lok Sabha	Nil
20. Bills referred to Standing Committees by Chairman/Speaker	Nil
21. Bills reported by Standing Committees	4
22. Bills pending at the end of Third Session of Seventeenth Lok Sabha	14

(iii) *PRIVATE MEMBERS' BILLS

Sl. No.	Title of the Bill and member-in-charge	Date of introduction	Date(s) of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time taken		No. of amendments tabled	No. of amendments carried	Progress/ Remarks
					H.	M.			

— NIL —

6

* Private Members' Business (Bills) could not be transacted on 7.2.2020 due to early adjournment of the House and Private Members' Business (Bills) fixed for 13.3.2020 dispensed with on the recommendation made by Business Advisory Committee *vide* Fourteenth Report.

SUMMARY
(PRIVATE MEMBERS' BILLS)

1. Bills pending at the end of the last session	145
2. Bills introduced	NIL
3. Bills withdrawn	NIL
4. Bills negated	NIL
5. Bills removed from the Register of Pending Bills	1
6. Bills part-discussed	1 (At the end of Second Session)
7. Bills pending at the end of the Session <i>vide</i> para No. 1312 of Bulletin—Part II, dated 24.04.2020	144

3. CANCELLATION OF SITTINGS OF LOK SABHA (3rd Session, 17 LS)

Sl. No.	Subject	Date	Remarks
1.	Cancellation of sittings fixed for 24, 25, 26, 27, 30 and 31 March, 2020 and 1 and 3 April, 2020	23.3.2020	The session was scheduled to conclude on 3 April, 2020. However, due to outbreak of Covid-19 pandemic, the House was adjourned <i>sine die</i> on 23 March, 2020. Consequently, sittings fixed for subsequent days <i>i.e.</i> 24, 25, 26, 27, 30 and 31 March, 2020 and 1 and 3 April, 2020 stood cancelled.

4. COMMITTEES

(i) Financial Committees

Sl. No.	Name of the Committee	Date of Constitution	No. of sittings	Duration		Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented			Remarks
				H.	M.			Original	Action Taken	A/T Statement	
1.	Committee on Estimates	24.7.2019	3	4	55	61.11%	—	—	—	—	—
2.	Committee on Public Undertakings	24.7.2019	8	8	55	51%	—	—	—	—	—
3.	(i) Committee on Public Accounts	24.07.2019	3	2	45	63.64%	1	5	7	—	—
	(ii) Sub-Committee-II of the Committee on Public Accounts	18.12.2019	1	1	00	71.43%	—	—	—	—	—

(ii) Standing Committees

Sl. No.	Name of the Committee	Date of Constitution	No. of sittings	Duration		Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented			Remarks
				H.	M.			Original	Action Taken	A/T Statement	
1	2	3	4	5	6	7	8	9	10	11	
1.	Committee on Agriculture	13.09.2019	07	09	10	45.16%	-	5	-	-	-
2.	Committee on Chemicals and Fertilizers	13.09.2019	04	06	45	54.10%	-	4	-	-	-
3.	Committee on Coal and Steel	13.09.2019	04	06	30	41.66%	-	3	-	-	-
4.	Committee on Defence	13.09.2019	06	20	00	47.31%	-	8	-	-	-
5.	Committee on Energy	13.09.2019	03	05	00	59.77%	-	2	1	2	-
6.	Committee on External Affairs	01.09.2019	07	12	55	44.23%	-	2	-	-	-
7.	Committee on Finance	13.09.2019	05	16	45	19%	-	6	-	-	-
8.	Committee on Food, Consumer Affairs and Public Distribution	13.09.2019	03	04	00	31.5%	-	2	-	-	-

1	2	3	4	5	6	7	8	9	10	11	
9.	Committee on Information Technology	13.09.2019	09	10	45	49.82%	-	5	3	4	-
10.	Committee on Labour	13.09.2019	09	19	25	50.74%	-	4	-	-	-
11.	Committee on Petroleum and Natural Gas	13.09.2019	03	06	05	73.11%	-	1	-	-	-
12.	Committee on Railways	13.09.2019	03	03	55	48.38%	-	1	-	-	-
13.	Committee on Rural Development	13.09.2019	05	06	10	50.28%	-	3	-	-	-
14.	Committee on Social Justice and Empowerment	13.09.2019	07	10	55	42.86%	-	4	-	-	-
15.	Committee on Urban Development	13.09.2019	03	11	45	58.88%	-	1	-	-	-
16.	Committee on Water Resources	13.09.2019	04	06	00	56.45%	-	2	1	-	-

(iii) Committees other than Financial and Standing Committees

Sl. No.	Name of the Committee	Date of Constitution	No. of sittings	Duration		Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented			Remarks
				H.	M.			Original	Action Taken	A/T Statement	
1	2	3	4	5	6	7	8	9	10	11	
1.	Committee on Absence of Members from the Sittings of the House	09.10.2019	01	00	50	66.66%	-	1	-	-	-
2.	House Committee	25.06.2019	02	02	30	54%	-	-	-	-	House Committee, LS do not present Reports.
3.	Committee on MPLADS	Not yet constituted	-	-	-	-	-	-	-	-	-
4.	Committee on Ethics	09.10.2019	-	-	-	-	-	-	-	-	-
5.	Committee on Privileges	09.10.2019	03	02	55	73.33%	-	-	-	-	-
6.	Committee on Violation of Protocol Norms and Contemptuous Behaviour of Government Officers	Not constituted	-	-	-	-	-	-	-	-	-

1	2	3	4	5	6	7	8	9	10	11
	with Members of Lok Sabha									
7.	Committee on Private Members' Bills and Resolutions	Not constituted	-	-	-	-	-	-	-	-
8.	Committee on Subordinate Legislation	09.10.2019	05	10	00	50.66%	-	2	1	-
9.	Committee on Papers Laid on the Table	09.10.2019	02	02	00	73.3%	-	8	15	-
10.	Joint Committee on Offices of Profit	09.10.2019	-	-	-	-	-	-	-	-
11.	Rules Committee	09.10.2019	-	-	-	-	-	-	-	-
12.	*General Purposes Committee	21.11.2019	02	02	30	81%	-	-	-	-
13.	Joint Committee on Installation of Portraits/ Statues of National Leaders and Parliamentarians in Parliament House Complex	Not constituted	-	-	-	-	-	-	-	-
14.	Joint Committee	Not	-	-	-	-	-	-	-	-

	on Food Management in Parliament House Complex	constituted									
15.	Joint Committee on Maintenance of Heritage Character and Development of Parliament House Complex	Not constituted	-	-	-	-	-	-	-	-	-
16.	Committee on the Welfare of Scheduled Castes and Scheduled Tribes	24.07.2019	03	04	30	61.4%	-	-	1	1	-
17.	Library Committee	09.10.2019	01	01	30	56%	-	-	-	-	-
18.	Business Advisory Committee	20.06.2019	04	01	35	75%	-	4	-	-	-
19.	Joint Committee on Salaries and Allowances of Members of Parliament	09.10.2019	-	-	-	-	-	-	-	-	-
20.	Committee on Government Assurances	09.10.2019	02	02	00	53%	-	2	-	-	-
21.	Committee on Petitions	09.10.2019	-	-	-	-	-	1	3	-	-

* No report of the GPC is Prepared and Presented to the House.

1	2	3	4	5	6	7	8	9	10	11	
22.	Committee on Empowerment of Women	09.10.2019	07	15	40	52.85%	-	-	3	-	-
23.	Railway Convention Committee	Not constituted	-	-	-	-	-	-	-	-	-
24.	Committee on Welfare of Other Backward Classes	31.07.2019	02	01	20	73.33%	-	-	-	-	-
25.	Joint Parliamentary Committee on Security in Parliament Complex	Committee not constituted	-	-	-	-	-	-	-	-	-
26.	Committee on Provision of Computers to Members of Lok Sabha	Committee not constituted	-	-	-	-	-	-	-	-	-
27.	Joint Committee on the Personal Data Protection Bill, 2019 (JCPDPB)	11.12.2019	03	06	00	72%	-	-	-	-	-

5. FINANCIAL BUSINESS

Subject	Date of Presentation	Date(s) of Discussion	Time Taken	
			H.	M.
1	2	3	4	
(i) UNION BUDGET				
Union Budget for 2020-2021	01.02.2020		02	40
		06.02.2020 10.02.2020 11.02.2020	11	51
		} General Discussion		
Supplementary Demands for Grants (Second Batch) for 2019-20	06.03.2020	18.03.2020	*06	39
Discussion and Voting on Demands for Grants of Ministry/Department of—				
1. Railways		12.03.2020 13.03.2020	12	31
2. Social Justice and Empowerment		13.03.2020 16.03.2020	05	21
3. Tourism		16.03.2020	04	01

* Discussed together with (i) Supplementary Demands for Grant (State of Jammu and Kashmir) for 2019-20; (ii) Demands for Grants (Union Territory of Jammu and Kashmir) for 2019-20; (iii) Demands for Grants (Union Territory of Ladakh) for 2019-20; and (iv) Demands for Grants (Union Territory of Jammu and Kashmir) for 2020-21.

1	2	3	4
---	---	---	---

***Passing of the Demands for Grants of Ministry/Department of:—**

1. Agriculture and Farmers' Welfare
2. Atomic Energy
3. Ayurveda, Yoga and Naturopathy Unani, Siddha and Homoeopathy (AYUSH)
4. Chemicals and Fertilisers.
5. Civil Aviation
6. Coal
7. Commerce and Industry
8. Communications
9. Consumer Affairs, Food and Public Distribution
10. Corporate Affairs
11. Culture
12. Defence
13. Development of North Eastern Region
14. Earth Sciences
15. Electronics and Information Technology
16. Environment, Forests and Climate Change
17. External Affairs
18. Finance
19. Fisheries, Animal Husbandry and Dairying
20. Food Processing Industries
21. Health and Family Welfare
22. Heavy Industries and Public Enterprises
23. Home Affairs
24. Housing and Urban Affairs
25. Human Resource Development
26. Information and Broadcasting
27. Jal Shakti
28. Labour and Employment

(16.03.2020)
at 6.04 P.M. 00 07

20

29. Law and Justice
30. Micro, Small and Medium Enterprises
31. Mines
32. Minority Affairs
33. New and Renewable Energy
34. Panchayati Raj
35. Parliamentary Affairs
36. Personnel, Public Grievances and Pensions
37. Petroleum and Natural Gas
38. Planning
39. Power
40. Lok Sabha
41. Rajya Sabha
42. Secretariat of the Vice-President
43. Road Transport and Highways
44. Rural Development
45. Science and Technology
46. Shipping
47. Skill Development and Entrepreneurship
48. Space
49. Statistics and Programme Implementation
50. Steel
51. Textiles
52. Tribal Affairs
53. Women and Child Development
54. Youth Affairs and Sports



(16.03.2020) 00 07
at 6.04 P.M.

*Passed without discussion.

1	2	3	4
(ii) Jammu and Kashmir/Ladakh Budget			
Supplementary Demand for Grant (State of Jammu and Kashmir) for 2019-20	17.03.2020	18.03.2020 #Discussion and Voting on Supplementary Demand for Grant (State of Jammu and Kashmir)	} #06 39
Demands for Grants (Union Territory of Jammu and Kashmir) for 2019-20	17.03.2020	18.03.2020 #Discussion and Voting on Demands for Grants (Union Territory of Jammu and Kashmir)	
Demands for Grants (Union Territory of Ladakh) for 2019-20	17.03.2020	18.03.2020 #Discussion and Voting on Demands for Grants (Union Territory of Ladakh)	
Demands for Grants (Union Territory of Jammu and Kashmir) for 2020-21	17.03.2020	18.03.2020 #Discussion and Voting on Demands for Grants (Union Territory of Jammu and Kashmir)	

Discussed together with Supplementary Demands for Grants (Union Budget) (Second Batch) for 2019-20.

6. OATH OR AFFIRMATION

Sl. No.	Name of Member	Constituency/State	Oath/ Affirmation	Language in which Oath/ Affirmation made	Date of Oath/ Affirmation	Time Taken	
						H.	M.
1.	Shri Atul Kumar Singh <i>alias</i> Atul Rai	Ghosi/Uttar Pradesh	Affirmation	Hindi	31.01.2020	00	03

7. VACATION OF SEATS IN LOK SABHA

3rd Session, 17th Lok Sabha

Sl. No.	Name of Member/Constituency/State	Date on which seat become vacant	Remarks
1.	Shri Baidyanath Prasad Mahto Valmiki Nagar/Bihar	28.02.2020	Died on 28.02.2020. (Obituary Reference made in the House on 02.03.2020).

8. MOTIONS UNDER RULES 191 AND 342

SUMMARY

No. of notices received	:	38
No. of motions admitted	:	Nil
No. of motions discussed	:	Nil
No. of discussions completed	:	Nil
No. of discussions remained part-discussed	:	Nil
Total time taken	:	Nil

9. MOTIONS UNDER RULE 388 FOR SUSPENSION OF RULES

Sl. No.	Brief Subject	Name of member who moved	Date(s) of discussion	Time taken		Remarks
				H.	M.	
1.	“That this House do suspend clause (i) of Rule 80 of the Rules of Procedure and Conduct of Business in Lok Sabha in so far as it requires that an amendment shall be within the scope of the Bill and relevant to the subject matter of the clause to which it relates, in its application to the Government amendment No. 13 to the Insolvency and Bankruptcy Code (Second Amendment) Bill, 2019 and that this amendment may be allowed to be moved.”	Smt. Nirmala Sitharaman	6.3.2020	0	01	Adopted
2.	“That this House do suspend clause (i) of Rule 80 of the Rules of Procedure and Conduct of Business in Lok Sabha in so far as it requires that an amendment shall be within the scope of the Bill and relevant to the subject matter of the clause to which it relates, in its application to the Government amendment Nos. *31, 34, 42 and 43 to the Finance Bill, 2020.”	Smt. Nirmala Sitharaman	23.3.2020	0	01	Adopted

*Four separate motions were moved and adopted.

10. SUSPENSION OF MEMBERS FROM THE SERVICE OF THE HOUSE DURING THE THIRD SESSION OF 17TH LOK SABHA

Sl. No.	Name of Member	Party	Date of suspension	Period of suspension	Remarks
1.	Shri Gaurav Gogoi	INC	05.03.2020	Remainder of the session <i>w.e.f.</i> 05.03.2020	The suspension was terminated under Rule 374(2) of the Rules of Procedure and Conduct of Business in Lok Sabha on the motion moved by Hon'ble Parliamentary Affairs Minister (Shri Pralhad Joshi) and adopted by the House.
2.	Shri T.N. Prathapan				
3.	Adv. Dean Kuriakose				
4.	Shri Rajmohan Unnithan				
5.	Shri Benny Behanan				
6.	Shri Manickam Tagore B.				
7.	Shri Gurjeet Singh Auja				

11. OBITUARY AND OTHER REFERENCES

(i) Obituary References

Sl. No.	Name of the Member/Dignitary	Date of Death	Date of Obituary reference	Time Taken		
				H.	M.	
1	2	3	4	5		
1.	His Majesty Sultan Qaboos Bin Said Al Said, (Sultan of Oman)	10.01.2020	}	04.02.2020	00	05
2.	Shri N. Selvaraju (Member, 7th Lok Sabha)	26.03.2019				
3.	Shri Ram Pal Singh (Member, 10th, 12th and 13th Lok Sabhas)	17.11.2019				
4.	Shri Y.V. Rao (Member, 13th Lok Sabha)	04.12.2019				
5.	Shri Chander Pal Singh (Member, 6th and 7th Lok Sabhas)	18.12.2019				
6.	Shri Chunni Lal Bhau Thakur (Member, 13th Lok Sabha)	31.12.2019				
7.	Shri P.H. Pandian (Member, 13th Lok Sabha)	04.01.2020				
8.	Shri Kamal Singh (Member, 1st and 2nd Lok Sabhas)	05.01.2020				

9.	Shri Baidyanath Prasad Mahto (Sitting Member and Member, 15th Lok Sabha)	28.02.2020	02.03.2020	00 02
10.	Shri Ram Krishna Yadav (Member, 9th Lok Sabha)	25.01.2020	}	16.03.2020
11.	Shri Tapas Paul (Member, 15th and 16th Lok Sabhas)	18.02.2020		
12.	Smt. Krishna Bose (Member, 11th, 12th and 13th Lok Sabhas)	22.02.2020		
13.	Shri Hindurao Nilkanthrao Naik Nimbalkar (Member, 11th Lok Sabha)	15.03.2020	23.03.2020	00 01

(ii) Congratulatory References/References on Landmark Occasions

Sl. No.	Name of the Occasion	Date of Occasion	Date of reference	Time Taken	
				H.	M.
1.	Reference on the anniversary of martyrdom of Shaheed Bhagat Singh, Shaheed Rajguru and Shaheed Sukhdev.	23.03.2020	23.03.2020	00	05

(iii) References Regarding Tragic Incidents

Sl. No.	Name of the Occasion	Date of incidents	Date of reference	Time Taken	
				H.	M.
1.	Reference regarding dastardly Maoist attack on Police Patrol Team in Sukma District of Chhattisgarh causing loss of lives of 17 security personnel of CRPF.	21.03.2020	23.03.2020	00	05

12. PANEL OF CHAIRPERSONS, 17th LOK SABHA

Sl. No.	Name of Member	Date of Nomination
1.	Smt. Rama Devi	21.06.2019*
2.	Dr. Kirit P. Solanki	-do-
3.	Shri Rajendra Agarwal	-do-
4.	Smt. Meenakashi Lekhi	-do-
5.	Shri Kodikunnil Suresh	24.06.2019**
6.	Shri A. Raja	25.06.2019^
7.	Shri P.V. Midhun Reddy	-do-
8.	Shri Bhartruhari Mahtab	-do-
9.	Shri N.K. Premachandran	02.07.2019@
10.	Dr. Kakoli Ghosh Dastidar	04.07.2019#

*Announcement made in the House on 21.06.2019.

** Announcement made in the House on 25.06.2019.

^Announcement made in the House on 26.06.2019.

@Announcement made in the House on 03.07.2019.

#Announcement made in the House on 04.07.2019.

13. PAPERS LAID ON THE TABLE

(a) By Government	1765
(b) By Private Members	Nil

14. PRESIDENT'S ADDRESS

Date of Address	Date(s) of discussion on Motion of Thanks	Member who moved and seconded	No. of amendments tabled	No. of amendments admitted/ circulated	No. of amendments carried	Motion of Thanks adopted on	Time <u>taken</u> H M	President's message reported on
31.1.2020	03.02.2020 04.02.2020 05.02.2020 06.02.2020	Shri Pravesh Sahib Singh Verma Shri Ram Kripal Yadav	377	182	-	06.02.2020	15 21	11.02.2020

15. PRIVILEGES MATTERS RAISED BY MEMBERS IN THE HOUSE

Sl. No.	Brief Subject	Name of the Members who raised the matter	Date and Time on which matter brought before the House	Decision of Chair/House
1.	Notice of question of privilege dated 11 February, 2020 given by Shri Gaurav Gogoi, MP against Shri Thawar Chand Gehlot, MP and Union Minister of Social Justice and Empowerment for allegedly misleading the House by way of suppressing certain facts.	Shri Gaurav Gogoi	11 February, 2020 At 1210 hrs.	"I have received your notice of question of privilege. The matter is under my consideration."

16. QUESTIONS

(I) Starred Questions	
(a) Number of Questions put down in the Question Lists for oral answers.	419@
(b) Number of Questions orally answered	98
(II) Unstarred Questions	
Number of Questions put down in the Question Lists for Written answers	4823#
(III) Answers Laid on the Table	
Number of Questions (SQ 321 + USQ 4823) for which written answers were laid on the Table	5144
(IV) Short Notice Questions	
(a) No. of Short Notice Questions (SNQ) received	09
(b) No. of notices of SNQ admitted	NIL
(c) No. of notices of SNQ clubbed with SQ	NIL
(d) No. of notices of SNQ disallowed/Lapsed	09
(V) Half-an-Hour Discussion	
(a) No. of notices of Half-an-Hour Discussion received	06
(b) No. of notices of Half-an-Hour Discussion admitted	04
(c) No. of notices of Half-an-Hour Discussion discussed	NIL
(d) No. of notices of Half-an-Hour disallowed/lapsed	06
(VI) Statement(s) made by Minister correcting replies already given	
No. of answers corrected	03

@ 1 Starred Question tabled by Shri Benny Behanan, MP (SQ No. 251 dated 11/03/2020 M/o Defence) was deleted due to suspension of the Member from the service of the House under Rule 374 of the Rules of Procedure and Conduct of Business in Lok Sabha.

5 Unstarred Question for 06 March, 2020 were deleted due to suspension of the Members viz. one each tabled by Shri Gaurav Gogoi, MP (USQ No. 2567-M/o Women and Child Development), Shri Benny Behanan, MP (USQ No. 2638-M/o AYUSH), Shri T.N. Prathapan MP (USQ No. 2661-M/o Environment, Forest and Climate Change) Adv. Dean Kuriakose MP (USQ No. 2662-M/o Health and Family Welfare) and Shri Rajmohan Unnithan, MP (USQ No. 2750-M/o AYUSH).
2. Unstarred Question for 11 March, 2020 were also deleted due to suspension of Members viz. one each, tabled by Shri T.N. Prathapan, MP (USQ No. 2818-M/o Railways), Shri Gurjeet Singh Aujla, MP (USQ No. 2826-M/o Statistics and Programme implementation).

17. RESOLUTIONS

(i) Statutory Resolutions

Sl. No.	Text of Resolution	Article/Section of Constitution/ Act	Name of Member who moved	Date of moving and discussion	Time Taken		Ministry/ Department concerned	Remarks
					H.	M.		
1.	^s That this House disapproves of the Mineral Laws (Amendment) Ordinance, 2020 (Ordinance No. 1 of 2020) promulgated by the President on 10 January, 2020.	Article 123(2)(a)	Shri N.K. Premachandran	05.03.2020	00	02	Coal	Negatived
2.	That this House disapproves of the Insolvency and Bankruptcy Code (Amendment) Ordinance, 2019 (Ordinance No. 16 of 2019) Promulgated by the President on 28 December, 2019.	Article 123(2)(a)	—	—	—	—	Corporate Affairs	Not moved

^s The Statutory Resolution was discussed along with the motion for consideration of the Mineral Laws (Amendment) Bill, 2020.

(ii) Private Members' Resolutions

Sl. No.	Subject	Name of member who moved	Date(s) of moving and discussion	Time Taken H. M.	Ministry/ Department	Remarks
1	2	3	4	5	6	7
1.	Having regard to the fact that due to scarcity of water and unavailability of fodder for cattle in the Bundelkhand region of the State of Uttar Pradesh, the people of the region are forced to leave their cows to graze in the open, which is popularly known as ' <i>Anna Pratha</i> ', and which causes damage to the standing crops, this House urges upon the Government to take steps to construct a network of canals from the proposed Ken-Betwa river-linking project in order to inter-connect and replenish the dams and ponds to overcome the problem of water scarcity and practice of <i>Anna Pratha</i> in the region.	Shri Kunwar Pushpendra Singh Chandel	21.6.2019 28.6.2019 19.7.2019 (First Session) 29.11.2019 (Second Session) 20.3.2020 (Third Session)	1 - 42 (excluding 5 hours and 48 minutes taken during 1st Session and 1 hour and 26 minutes taken during 2nd Session)	Jal Shakti	Withdrawn by leave of the House on 20.3.2020.
2.	Keeping in view that the Anganwadi Workers and Anganwadi Helpers provide many essential health and welfare services to women, Children and adolescents, this House urges upon the Government to take following immediate steps to uplift their working conditions— (1) regularisation of employment of Anganwadi Workers and Anganwadi Helpers;	Shri Ritesh Pandey	20.3.2020 (Third Session)	0 - 19	Women and Child Development	Discussion not concluded.

(2) changing the nomenclature of compensation category of Anganwadi Workers and Anganwadi Helpers from “Honorarium” to “Salary”;

(3) payment of adequate amount of compensation to Anganwadi Workers and Anganwadi Helpers, which would reflect importance of their services to the society;

(4) improving working conditions of Anganwadi Workers and Anganwadi Helpers and upgrading every Anganwadi Centre with all basic facilities including availability of safe drinking water, clean toilets and proper ventilation; and

(5) payment of all dues including pending rent for Anganwadi Centres which are being run on rented accommodation in the country.

SUMMARY

PRIVATE MEMBERS' RESOLUTIONS

1.	No. of notices of Resolutions received	:	9
2.	No. of Resolutions discussed	:	2
3.	No. of Resolutions adopted	:	NIL
4.	No. of Resolutions withdrawn	:	1
5.	No. of Resolutions negated	:	NIL
6.	No. of Resolutions on which debate was adjourned	:	NIL
7.	No. of Resolutions part-discussed	:	1

18. SHORT DURATION DISCUSSIONS UNDER RULE 193

Subject	Name of the Member who raised	Date(s) of discussion	Time Taken		Ministries/ Departments concerned	Remarks
			H.	M.		
1	2	3	4	5	6	
The recent law and order situation in some parts of Delhi.	Shri Adhir Ranjan Chowdhury	11.3.2020	04	37	Ministry of Home Affairs	Discussion concluded.

SUMMARY

SHORT DURATION DISCUSSIONS UNDER RULE 193 ON MATTERS OF URGENT PUBLIC IMPORTANCE

No. of notices received	:	26
No. of discussions held	:	01
No. of discussions completed	:	01
No. of discussions remained part-discussed	:	NIL
Total time taken	:	04 hrs. 37 mts.

19. SPEAKER/CHAIRPERSON
Announcement/Observation/Ruling

Sl. No.	Subject	By whom	Date
1	2	3	4
	1. Announcement regarding amendments to the Motion of Thanks on President's Address.	The Chairperson	3.02.2020
	2. Announcement regarding message received from the Hon'ble President.	The Speaker	11.02.2020
	3. Observation on notices of Adjournment Motion regarding riots in Delhi.	The Speaker	2.03.2020
	4. Observation regarding display of placards.	The Speaker	3.03.2020
	5. Ruling regarding suspension of Members from the Service of the House Under Rule 374.	The Chairperson	5.03.2020
	6. Announcement regarding formation of a Committee to inquire into the incidents that took place in the House between 2nd March and 5th March, 2020.	The Chairperson	6.03.2020
	7. Announcement regarding procedure for moving of Cut Motions to the Demand for Grant in respect of the Ministry of Railways.	The Speaker	12.03.2020
	8. Announcement regarding procedure for moving of Cut Motions to the Demands for Grants in respect of the Ministry of Social Justice and Empowerment.	The Chairperson	13.03.2020
	9. Announcement regarding procedure for moving of Cut Motions to the Demand for Grant in respect of the Ministry of Tourism.	The Chairperson	16.03.2020
	10. Announcement regarding moving of cut motions to the outstanding demands at the time of guillotine.	The Speaker	16.03.2020

1	2	3	4
11.	Observation regarding ruling out the Point of Order raised by Shri N.K. Premachandran relating to clubbing Supplementary Demands for Grants and Original Grants.	The Speaker	18.03.2020
12.	Observation regarding commencement of sitting of the House for 23rd March, 2020 at 2.00 P.M. instead of 11 A.M.	The Speaker	20.03.2020
13.	Observation regarding 'Janta Curfew' followed by all the citizens of India on 22.03.2020	The Speaker	23.03.2020
14.	Valedictory Reference on the conclusion of Third Session of the Seventeenth Lok Sabha.	The Speaker	23.03.2020

20. STATEMENTS
**(i) Statements Made/Laid by Ministers under Rule 372 during Third Session of
Seventeenth Lok Sabha**

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H	M
1.	Regarding detailed scheme for construction of a magnificent temple of Bhagwan Shri Ram at Ayodhya and other connected matters in accordance with directions of the Supreme Court.	Shri Narendra Modi	05.02.2020	0	09
2.	Regarding the Response of Government of India to Novel Coronavirus Outbreak in China.	Dr. Harsh Vardhan	10.02.2020	0	12
3.	Regarding reservation for scheduled Castes and Scheduled Tribes in promotion.	Shri Thaawarchand Gehlot	10.02.2020	0	02
*4.	Regarding situation arising out of spread of Noval Coronavirus (COVID-19) in India.	Dr. Harsh Vardhan	05.03.2020	0	52
5.	Regarding facilitating the return of stranded Indians from Iran due to COVID-19 situation.	Dr. Subrahmanyam Jaishankar	12.03.2020	0	13
6.	Regarding Seeking exemption from framing of 2 rules under AERA Act, 2008 namely AERA (Performance Standards relating to quality, continuity and reliability of service for Major Airports) Rules and Airports Economic Regulatory Authority Appellate Tribunal (AERAAT) (Group A and B Posts) Recruitment Rules.	Shri Hardeep Singh Puri	12.03.2020	0	01

45

*H.S. allowed Members to make submission on the Statement.

(ii) Statements Made/Laid by Ministers under Direction 73A of Directions by the Speaker During Third Session of Seventeenth Lok Sabha

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H	M
1	2	3	4	5	
1.	Regarding the status of implementation of the recommendations/observations contained in the 51st Report of the Standing Committee on Agriculture on "Variance in cost and quality of agricultural tools and implements being provided to the farmers under Rashtriya Krishi Vikas Yojana (RKVY) and problems being faced by the farmers due to imported Power Tillers-a Review" pertaining to the Department of Agriculture, Cooperation and Farmers Welfare, Ministry of Agriculture and Farmers Welfare.	Shri Narendra Singh Tomar	4.2.2020	0	01
2.	Regarding the status of implementation of the recommendations contained in the 25th Report of the Standing Committee on Urban Development (2018-19) on "Solid Waste Management including Hazardous waste, Medical waste and E-waste" pertaining to the Ministry of Housing and Urban Affairs.	Shri Hardeep Singh Puri	6.2.2020	0	01
3.	Regarding the status of implementation of the recommendations contained in the 106th and 112th & 107th and 113th Reports of the Standing Committee on Health and Family Welfare on Demands for Grants 2018-19 pertaining to the Department of Health and Family Welfare and Department of Health Research respectively, Ministry of Health and Family Welfare.	Dr. Harsh Vardhan	10.2.2020	0	01

4.	Regarding the status of implementation of the recommendations/observations contained in the 217th Report of the Standing Committee on Home Affairs on Action Taken by the Government on the recommendations/observations contained in 209th Report of the Committee on Demands for Grants (2018-19) pertaining to the Ministry of Home Affairs.	Shri Nityanand Rai	11.2.2020	0 01
5.	Regarding the status of implementation of the 212th Report of the Standing Committee on Home Affairs on Action Taken by the Government on the recommendations/observations contained in 204th Report of the Committee on Administration and Development of Union Territory of Lakshadweep pertaining to the Ministry of Home Affairs.	Shri G. Kishan Reddy	3.3.2020	0 01
6.	Regarding the status of implementation of the recommendations/observations contained in the 214th Report of the Standing Committee on Home Affairs on "Working Conditions in Border Guarding Central Armed Police Forces (Border Security Force, Indo-Tibetan Border Police, Sashastra Seema Bal & Assam Rifles)" pertaining to the Ministry of Home Affairs.	Shri Nityanand Rai	3.3.2020	0 01
7.	Regarding the status of implementation of the recommendations/observations contained in the 215th Report of the Standing Committee on Home Affairs on "Working Conditions in Non-Border Guarding Central Armed Police Forces (Central Reserve Police Force, Central Industrial Security Force and National Security Guard)" pertaining to the Ministry of Home Affairs.	Shri Nityanand Rai	3.3.2020	0 01

1	2	3	4	5
8.	Regarding the status of implementation of the recommendations contained in the 2nd Report of the Standing Committee on Railways on "Demands for Grants (2019-20)" pertaining to the Ministry of Railways.	Shri Angadi Suresh Channabasappa	18.3.2020	0 01

**(iii) Statements Made/Laid by Ministers Regarding Correcting the Replies to Questions
during Third Session of Seventeenth Lok Sabha**

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
1.	Correcting the Hindi reply to Unstarred Question No. 2261 given on 2 December, 2019 asked by Shri Deepak Bajj and Shri Subbarayan K., MPs regarding 'Demonetisation'.	Shri Anurag Singh Thakur	10.02.2020	0	1
2.	Correcting the answer to Parts (c) and (d) of Unstarred Question No. 619 given in Lok Sabha on 5th February, 2020, regarding railway accidents.	Shri Angadi Suresh Channabasappa	11.2.2020	0	1
3.	(i) Correcting the reply given on 06.12.2019 to Unstarred Question No. 3009 (Hindi and English versions) by Shri Soyam Bapu Rao, Shri Selvam G. and Shri Dhanush M. Kumar, MPs regarding 'Failure of Immunization Programme' and (ii) giving reasons for delay in correcting the reply.	Dr. Harsh Vardhan	13.3.2020	0	1

**(iv) Statements Made/Laid by Minister of Parliamentary Affairs Regarding Government Business
During Third Session of Seventeenth Lok Sabha**

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
1.	Regarding Government Business during the week commencing Wednesday, the 11h March, 2020.	Shri Arjun Ram Meghwal	6.3.2020	0	01
2.	Regarding Government Business during the week commencing the 16h March, 2020.	Shri Arjun Ram Meghwal	13.3.2020	0	01
3.	Regarding Government Business during the week commencing Monday, the 23rd March, 2020.	Shri Arjun Ram Meghwal	20.3.2020	0	02

(v) Matters Under Rule 377

**Position regarding receipt of replies from Ministries during Seventeenth Lok Sabha
(As on 30.06.2020)**

Session	Total Number of Matters laid/raised	No. of replies received	Pending	Percentage of replies received to the total matters laid/raised
First Session (17.06.2019 to 6.08.2019)	488	469	19	96.10%
Second Session (18.11.2019 to 13.12.2019)	365	330	35	90.41%
Third Session (31.01.2020 to 23.03.2020)	414	346	68	83.57%
	1267	1145	122	90.37%

(vi) Statement showing the time lost owing to interruptions and Adjournments of the House during the Third Session of the 17th Lok Sabha

Date	Time Lost due to Interruptions		Time Lost due to Adjournments of the House following Interruptions		Remarks
	H.	M.	H.	M.	
1	2		3		4
04.02.2020	—		0	53	At 1107 hrs., due to interruptions, House adjourned to meet again at 1200 hrs.
07.02.2020	—		5	06	At 1152 hrs., due to interruptions, House adjourned to meet again at 1300 hrs. At 1301 hrs., due to interruptions, House adjourned to meet again at 1400 hrs. At 1402 hrs., due to interruptions, House adjourned for the day.
02.03.2020	—		3	25	At 1431 hrs., due to interruptions, House adjourned to meet again at 1500 hrs. At 1501 hrs., due to interruptions, House adjourned to meet again at 1600 hrs. At 1601 hrs., due to interruptions, House adjourned to meet again at 1630 hrs. At 1632 hrs., due to interruptions, House adjourned for the day.
03.03.2020	—		5	27	At 1111 hrs., due to interruptions, House adjourned to meet again at 1200 hrs. At 1201 hrs., due to interruptions, House adjourned to meet again at 1400 hrs. At 1421 hrs., due to interruptions, House adjourned for the day.
04.03.2020	—		5	41	At 1107 hrs., due to interruptions, House adjourned to meet again at 1200 hrs. At 1201 hrs., due to interruptions, House adjourned to meet again at 1400 hrs. At 1411 hrs., due to interruptions, House adjourned for the day.
05.03.2020	—		4	40	At 1115 hrs., due to interruptions, House adjourned to meet again at 1200 hrs. At 1257 hrs., due to interruptions, House adjourned to meet again at 1400 hrs.

			At 1405 hrs., due to interruptions, House adjourned to meet again at 1500 hrs. At 1503 hrs., due to interruptions, House adjourned for the day.
06.03.2020	—	5 15	At 1102 hrs., due to interruptions, House adjourned to meet again at 1200 hrs. At 1234 hrs., due to interruptions, House adjourned to meet again at 1246 hrs. At 1255 hrs., due to interruptions, House adjourned for the day.
11.03.2020	—	1 48	At 1110 hrs., due to interruptions, House adjourned to meet again at 1230 hrs. At 1232 hrs., due to interruptions, House adjourned to meet again at 1330 hrs.
TOTAL	00 +	32 15	= 32 15

Time calculated on the basis of normal time of the House *i.e.* from 11 A.M. to 1 P.M. and from 2 P.M. to 6 P.M.

**(vii) Statement indicating matters of urgent public importance raised (i) after Question Hour, and
(ii) before the adjournment of the House during Third Session of Seventeenth Lok Sabha**

Date	No. of Matters raised out of 20 balloted + extras = Total	Members spoken/associated	Notices received	Time Taken	
				H.	M.
03.02.2020	00+03 =03	03	97	0	05
04.02.2020	19+18=37	51	151	1	06
05.02.2020	18+21 =39	57	152	1	01
06.02.2020	13+07=20	33	149	0	32
07.02.2020	NIL	NIL	125	NIL	
10.02.2020	00+09 = 09	10	93	0	23
11.02.2020	00+03 = 03	03	107	0	06
02.03.2020	NIL	NIL	78	NIL	
03.03.2020	NIL	NIL	150	NIL	
04.03.2020	NIL	NIL	138	NIL	
05.03.2020	NIL	NIL	116	NIL	
06.03.2020	NIL	NIL	83	NIL	
11.03.2020	NIL	NIL	49	NIL	
12.03.2020	00+18=18	20	120	0	38
13.03.2020	NIL	NIL	109	NIL	
16.03.2020	NIL	NIL	91	NIL	
17.03.2020	20+89=109	133	132	2	10
18.03.2020	20+19=39	62	167	1	00
19.03.2020	20+87=107	148	178	2	28
20.03.2020	20+32=52	69	144	1	20
23.03.2020	NIL	NIL	99	NIL	
TOTAL	436	589	2528	10	49

**21. STATEMENT SHOWING ACTUAL TIME SPENT IN THE CHAIR BY
SPEAKER AND MEMBERS OF PANEL OF CHAIRPERSONS FROM
31.01.2020 TO 11.02.2020 AND 02.03.2020 TO 23.03.2020**

	No. of days	Total time spent	
		H	M
Hon'ble Speaker	20	52	29
Shri Kodikunnil Suresh	09	10	52
Shri N.K. Premachandran	07	09	57
Shri Rajendra Agrawal	10	09	26
Shri Bhartruhari Mahtab	08	07	02
Smt. Meenakashi Lekhi	07	06	10
Smt. Rama Devi	07	05	45
Shri A. Raja	06	05	29
Dr. Kirit P. Solanki	10	04	21
Shri P.V. Midhun Reddy	01	00	55
Dr. Kakoli Ghosh Dastidar	01	00	39

**STATEMENT SHOWING ACTUAL TIME SPENT IN THE CHAIR
BY SPEAKER AND MEMBERS OF PANEL OF CHAIRPERSONS
FROM 31.01.2020 TO 11.02.2020 AND 02.03.2020 TO 23.03.2020**

Date	Time Spent	Total Time	
		H.	M.
1	2	3	
HS			
31.01.2020	1245 to 1252 hrs.	00	07
01.02.2020	1100 to 1344 hrs.	02	44
03.02.2020	1100 to 1208 hrs.	01	08
	1331 to 1431 hrs.	01	00
	1749 to 1801 hrs.	00	12
04.02.2020	1100 to 1107 hrs.	00	07
	1200 to 1314 hrs.	01	14
	1403 to 1421 hrs.	00	18
	1755 to 1804 hrs.	00	09
05.02.2020	1100 to 1316 hrs.	02	16
	1406 to 1457 hrs.	00	51
	1837 to 1916 hrs.	00	39
06.02.2020	1100 to 1143 hrs.	00	43
	1145 to 1419 hrs.	02	34
	1758 to 1805 hrs.	00	07
07.02.2020	1100 to 1152 hrs.	00	52
10.02.2020	1100 to 1211 hrs.	01	11
	1213 to 1254 hrs.	00	41
	1403 to 1405 hrs.	00	05
	1422 to 1432 hrs.	00	10
	2027 to 2047 hrs.	00	20
	2143 to 2208 hrs.	00	25
11.02.2020	1100 to 1323 hrs.	02	23
	1551 to 1559 hrs.	00	08
02.03.2020	1100 to 1103 hrs.	00	03
	1400 to 1431 hrs.	00	31
	1630 to 1632 hrs.	00	02

1	2	3	
03.03.2020	1100 to 1111 hrs.	00	11
	1400 to 1421 hrs.	00	21
11.03.2020	1330 to 1437 hrs.	01	07
	1446 to 1624 hrs.	01	38
	1729 to 1821 hrs.	00	42
	1825 to 1923 hrs.	00	58
12.03.2020	1100 to 1316 hrs.	02	16
	1938 to 2100 hrs.	01	22
	2348 to 2357 hrs.	00	09
13.03.2020	1100 to 1216 hrs.	01	16
	1221 to 1404 hrs.	01	43
	1803 to 1808 hrs.	00	05
16.03.2020	1100 to 1208 hrs.	01	08
	1235 to 1324 hrs.	00	49
	1733 to 1815 hrs.	00	42
17.03.2020	1100 to 1434 hrs.	03	34
	1656 to 1743 hrs.	00	47
	1927 to 1954 hrs.	00	27
18.03.2020	1100 to 1216 hrs.	01	16
	1233 to 1333 hrs.	01	00
	1834 to 1947 hrs.	01	13
19.03.2020	1100 to 1304 hrs.	02	04
	1728 to 1930 hrs.	02	02
20.03.2020	1100 to 1336 hrs.	02	36
	1557 to 1606 hrs.	01	09
	1759 to 1801 hrs.	00	02
23.03.2020	1400 to 1452 hrs.	00	52
Total Time Spent in the Chair		52	29

Shri Kodikunnil Suresh	Time Spent	Total Time	
		H.	M.
03.02.2020	1702 to 1749 hrs.	00	47
05.02.2020	1704 to 1837 hrs.	01	33
10.02.2020	1957 to 2027 hrs.	00	30
	2047 to 2143 hrs.	00	56
11.02.2020	1507 to 1551 hrs.	00	44
12.03.2020	1444 to 1600 hrs.	01	16

1	2	3	
	2100 to 2256 hrs.	01	56
13.03.2020	1505 to 1604 hrs.	00	59
17.03.2020	1743 to 1927 hrs.	01	44
18.03.2020	1216 to 1233 hrs.	00	17
19.03.2020	1434 to 1436 hrs.	00	02
	1720 to 1728 hrs.	00	08
Total Time Spent in the Chair		10	52

Shri N.K. Premachandran	Time Spent	Total Time	
		H.	M.
04.02.2020	1713 to 1755 hrs.	00	42
06.02.2020	1603 to 1702 hrs.	00	59
10.02.2020	1659 to 1907 hrs.	02	08
12.03.2020	1701 to 1755 hrs.	00	54
16.03.2020	1502 to 1720 hrs.	02	18
18.03.2020	1333 to 1358 hrs.	00	25
	1505 to 1611 hrs.	01	06
20.03.2020	1336 to 1501 hrs.	01	25
Total Time Spent in the Chair		09	57

Shri Rajendra Agrawal	Time Spent	Total Time	
		H.	M.
04.02.2020	1500 to 1613 hrs.	01	13
06.02.2020	1143 to 1145 hrs.	00	02
10.02.2020	1211 to 1213 hrs.	00	02
	1907 to 1957 hrs.	00	50
05.03.2020	1200 to 1257 hrs.	00	57
11.03.2020	1231 to 1232 hrs.	00	01
	1624 to 1729 hrs.	01	05
	1821 to 1825 hrs.	01	04
12.03.2020	2256 to 2348 hrs.	00	52
13.03.2020	1216 to 1221 hrs.	00	05
	1604 to 1803 hrs.	01	59

1	2	3	
16.03.2020	1208 to 1235 hrs.	00	27
17.03.2020	1604 to 1656 hrs.	00	52
19.03.2020	1501 to 1558 hrs.	00	57
Total Time Spent in the Chair		09	26

Shri Bhartruhari Mahtab	Time Spent	Total Time	
		H.	M.
04.02.2020	1613 to 1713 hrs.	01	00
06.02.2020	1702 to 1758 hrs.	00	56
11.02.2020	1432 to 1507 hrs.	00	35
05.03.2020	1100 to 1115 hrs.	00	15
12.03.2020	1316 to 1444 hrs.	01	28
16.03.2020	1403 to 1502 hrs.	00	59
18.03.2020	1611 to 1704 hrs.	00	53
20.03.2020	1501 to 1557 hrs.	00	56
Total Time Spent in the Chair		07	02

Smt. Meenakashi Lekhi	Time Spent	Total Time	
		H.	M.
03.02.2020	1431 to 1509 hrs.	00	38
04.03.2020	1401 to 1411 hrs.	00	10
05.03.2020	1500 to 1503 hrs.	00	03
12.03.2020	1755 to 1938 hrs.	01	43
16.03.2020	1720 to 1733 hrs.	00	13
18.03.2020	1704 to 1834 hrs.	01	30
20.03.2020	1606 to 1759 hrs.	01	53
Total Time Spent in the Chair		06	10

Smt. Rama Devi	Time Spent	Total Time	
		H.	M.
1	2	3	
03.02.2020	1606 to 1702 hrs.	00	56
10.02.2020	1450 to 1604 hrs.	01	14
02.03.2020	1500 to 1501 hrs.	00	01

1	2	3	
05.03.2020	1400 to 1405 hrs.	00	05
13.03.2020	1404 to 1505 hrs.	01	01
17.03.2020	1458 to 1604 hrs.	01	06
19.03.2020	1558 to 1720 hrs.	01	22
Total Time Spent in the Chair		05	45

Shri A. Raja	Time Spent	Total Time	
		H.	M.
03.02.2020	1509 to 1606 hrs.	00	57
05.02.2020	1457 to 1606 hrs.	01	09
07.02.2020	1400 to 1402 hrs.	00	02
12.03.2020	1600 to 1701 hrs.	01	01
17.03.2020	1434 to 1458 hrs.	01	24
19.03.2020	1403 to 1434 hrs.	00	31
	1436 to 1501 hrs.	00	25
Total Time Spent in the Chair		05	29

Dr. Kirit P. Solanki	Time Spent	Total Time	
		H.	M.
		3	
05.02.2020	1606 to 1704 hrs.	00	58
06.02.2020	1525 to 1603 hrs.	00	38
07.02.2020	1300 to 1301 hrs.	00	01
10.02.2020	1405 to 1422 hrs.	00	17
	1432 to 1450 hrs.	00	18
02.03.2020	1600 to 1601 hrs.	00	01
03.03.2020	1200 to 1201 hrs.	00	01
04.03.2020	1100 to 1107 hrs.	00	07
	1200 to 1201 hrs.	00	01
06.03.2020	1100 to 1102 hrs.	00	02
	1200 to 1234 hrs.	00	34
	1246 to 1255 hrs.	00	09

1	2	3	
11.03.2020	1100 to 1110 hrs.	00	10
18.03.2020	1358 to 1505 hrs.	01	07
Total Time Spent in the Chair		04	24

Shri P.V. Midhun Reddy	Time Spent	Total Time	
		H.	M.
10.02.2020	1604 to 1659 hrs.	00	55
Total Time Spent in the Chair		00	55

Dr. Kakoli Ghosh Dastidar	Time Spent	Total Time	
		H.	M.
04.02.2020	1421 to 1500 hrs.	00	39
Total Time Spent in the Chair		00	39

**22. STATEMENT SHOWING DATE AND TIME OF RINGING OF QUORUM BELL DURING THE THIRD
SESSION OF THE SEVENTEENTH LOK SABHA
(31.01.2020 TO 11.02.2020)
&
(02.03.2020 TO 23.03.2020)**

Sl. No.	Date	Time when Quorum bell was rung (hrs.)	Time Spent (mins.)	Subject matter under discussion when the quorum bell was rung	Remarks
1.	04.02.2020	1400 to 1403	03	—	House re-assembled after lunch break after quorum bell was rung once.
2.	05.02.2020	1400 to 1406	06	—	House re-assembled after lunch break after quorum bell was rung twice.
3.	06.02.2020	1520 to 1525	05	—	-do-
4.	10.02.2020	1400 to 1403	03	—	House re-assembled after lunch break after quorum bell was rung once.
5.	11.02.2020	1430 to 1432	02	—	-do-
6.	16.03.2020	1400 to 1403	03	—	-do-
7.	19.03.2020	1400 to 1403	03	—	-do-
Total			25 mins.		

Analysis of ringing of Quorum bell

1. Total time spent on ringing of quorum bell	:	25 mins.
2. Maximum number of times quorum bell was rung on a particular day	:	Twice (on 05.02.2020 & 06.02.2020)
3. Number of times House adjourned for want of quorum	:	Nil
4. Number of days when sitting commenced after quorum bell was rung	:	Nil
5. Number of days when House re-assembled after lunch break after quorum bell was rung	:	7 days

**23. STATEMENT REGARDING WALKOUTS STAGED BY MEMBERS DURING THE THIRD SESSION
(Part-I & II) OF SEVENTEENTH LOK SABHA
(31.01.2020 TO 11.02.2020)
&
(02.03.2020 TO 23.03.2020)**

Date	Time	Subject Matter
03.02.2020	1335 hrs.	Members of INC, DMK, CPI, AIMEIM and RSP staged a walkout from the House in protest of deterioration of law and order situation in the NCT of Delhi.
04.02.2020	1226 hrs.	Members of INC led by Shri Adhir Ranjan Chowdhury, MP staged a walkout from the House protesting on the silence of Govt. on the statement made on Mahatma Gandhi by Shri Anantkumar Hegde, MP.
05.02.2020	1239 hrs.	Members of INC staged a walkout from the House over the issue of illegal detention of leaders of Kashmir.
10.02.2020	1425 hrs.	Members of INC, DMK and other members of Opposition benches staged a walkout from the House in protest of the latest judgement of Supreme Court in which it ruled that States were not bound to make reservations of SC/STs and that reservation in promotion was not a fundamental right.
11.03.2020	1856 hrs.	Shri Adhir Ranjan Chowdhury, MP along with other members of INC staged a walkout from the House being dissatisfied with the reply of Home Minister (Shri Amit Shah) on the discussion under Rule 193 on the recent law and order situation in some parts of Delhi.
17.03.2020	1134 hrs.	Members of INC and DMK staged a walkout from the House in protest of not being allowed to ask supplementary questions to Question No. 324 (reg. Official Language <i>i.e.</i> , Hindi being neglected even by the Union Government in its day to day functioning) during the Question Hour.
	1208 hrs.	Members of INC staged a walkout from the House in protest of the silence of Govt. on the increase in excise duty on Petroleum products.

**24. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF
BUSINESS TRANSACTED DURING THE THIRD SESSION OF
SEVENTEENTH LOK SABHA**

Business	Time taken		Percentage of the total time taken
	H.	M.	
President's Address	15	21	13.93
BILLS—			
(a) Government Bills	*14	53	13.49
(b) Private Member's Bills	00	00	0.0
BUDGETS—			
(a) Union Budget	#43	10	39.15
(b) Budget in respect of State under President's rule	#	-	-
DISCUSSIONS—			
Short Duration Discussions (Rule 193)	04	37	4.19
MATTERS OF URGENT PUBLIC IMPORTANCE	10	49	9.81
MATTERS UNDER RULE 377	00	53	0.80
QUESTIONS	06	03	5.49
RESOLUTIONS—			
(a) Statutory Resolution
(b) Private Member's Resolutions	02	01	1.83
OTHER MATTERS such as Oath or Affirmation, Papers Laid on the Table, Obituary References, Questions of Privileges, Points of Order, Personal Explanations etc.	12	28	11.31
TOTAL	110	15	100

* Joint discussion took place on one Statutory Resolutions [*vide* Statement No. 17, S.No. 1] and Motions for consideration of connected Government Bills [*vide* Statement No. 2 S.No. 7]. Time taken on joint discussion has been shown under Government Bills.

Joint discussion took place on Budget in respect of State under President's Rule and Supplementary Demands for Grants (Union) Budget 2020-21. Time taken on joint discussion has been shown under Union Budget.

